NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 205 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Pramod Kumar Sharma Vs. M/s Karanaya Heartcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Mr. Sunil Singh Parihar, Advocate

For the Respondent(s): Mr. Ajay Garg, Advocate

ORDER

Ld. Counsels for both the parties confirm that the matter has been amicably settled. The Petitioner has therefore instructed his counsel to withdraw the present petition.

Accordingly, dismissed as withdrawn.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)